

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Transfer Petition (Civil) No.79 of 2019

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Annu Pathak --- --- Petitioner

Versus

Chandan Kumar Pathak --- --- Opp. Party.

CORAM : The Hon'ble Mr. Justice Aparesh Kumar Singh
Through: Video Conferencing

For the Petitioner : Mr. Vikas Kumar, Adv.
For the O.P. :

04/26.06.2020 Mr. Vikas Kumar, learned counsel for the petitioner-wife appears through video conferencing but the opposite party husband has not yet entered appearance despite valid service of notice through both modes in terms of order dated 14th February 2020. However, due to difficulties in movement during pandemic, date for appearance is extended by two weeks.

Let the case be listed on 10th July, 2020.

(Aparesh Kumar Singh, J.)

Shamim/